

The 21st February 1938.

No. 1108—La-20-R.—DECLARATION.—Under section 6 of the Land Acquisition Act the Governor hereby declares that the land specified below and measuring 10 26 acres, be the same, a little more or less, is needed for a public purpose, to wit, for closing breaches and strengthening the left flood bank of the Rushikulya river and under sections 3 and 7 of the same Act, the Revenue Divisional Officer, Chatrapur, is appointed to perform the functions of a Collector under the Act and directed to take order for the acquisition of the said land. A plan of the land is kept in the office of the Revenue Divisional Officer, Chatrapur, and may be inspected at any time during office hours.

SCHEDULE.

District.	Taluk.	Village.	Description of land, wet or dry, laam or potamboke, with survey or palmash number.	Name of owner or occupier.	Boundaries of the land required to be taken up.				Extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Gajapati	Chatrapur	No. 14 Kalidaspur.	Government dry, S. no. 296 2	<i>Pattadars and Enjoyers.</i> 1. Karthika Nahako 2. Ganga Nahako. 3. Sano Taru Nahako. 4. Kohnai Nahako. 5. Baula Nahako. 6. Khaga Dalai. 7. Eaito Nahakanl. 8. Gandu Nahako. 9. Raghu Nahako. 10. Notia Nahako. 11. Chaudari Nahako. 12. Nabina Nahako. 13. Onamo Nahako. 14. Mohana Nahako. 15. Sanyasi Nahako.	296 1	295	497	297 2	0'08
				<i>Pattadars and Enjoyers.</i> 1. Bauri Parida 2. Bonna Parida. 3. Budhya Parida. 4. Soli Parida. 5. Dukha Parida.	297 1	296 2	497	296 2	0'06
				<i>Pattadars and Enjoyers.</i> 1. Eamli Rauto. 2. Soli Rautani.	298 1	297 2	497	299 2	0'08
				<i>Pattadars and Enjoyers.</i> 1. Khudi Rando. 2. Dinna Padhi. 3. Gopi Parida.	299 1	298 2	497	300 2	0'08
			Government dry, S. no. 300 3	<i>Pattadars and Enjoyers.</i> 1. Keshaba Rauto. 2. Adikando Rauto. 3. Bihmo Rauto. 4. Dandya Rauto. 5. Mangalo Rauto.	300 1	299 2	497	301 1-11	0'10

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke, with survey or palasam number.	Name of owner or occupier.	Boundaries of the land required to be taken up.				Extent to be taken up
					North	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
									Acres.
Ganjam ...	Chatrapur	No. 14 Kailas-pur.	Government dry, S. no. 301 1-B	<i>Pattadars and Enjoyers.</i> 1. Summa Goudo 2. Gopi Goudo. 3. Jharopari Goudumi.	301 1-A	300 2	497	201 2-B	0'05
				<i>Pattadars and Enjoyers.</i> 1. Katia Goudo 2. Somlari Goudo. 3. Mula Goudo. 4. Solia Goudo.	301 2-A	301 1-B	497	302 2	0'05
				<i>Pattadars and Enjoyers.</i> 1. Taru Nahako 2. Rusi Dolai. 3. Dharma Dolai. 4. Bhagawan Dolai. 5. Hati Dolai. 6. Danjasi Behera.	302 1	301 2-B	497	303 2	0'12
			Government dry, S. no. 302 2	<i>Pattadar and Enjoyer.</i> 1. Saradhi Goudo.	303 1	302 2	497	304 2	0'03
			Government dry, S. no. 304 2	<i>Pattadars and Enjoyers.</i> 1. Mangala Bhoul 2. Orjuno Bhoul. 3. Chaudhuri Bhoul. 4. Sanja Bhoul. 5. Mohano Bhoul.	304 1	303 2	497	305 2	0'03
			Government dry, S. no. 305 2	<i>Pattadar and Enjoyer.</i> Khaga Dolai	305 1	304 2	497	306 2	0'05
			Government dry, S. no. 306 2	<i>Pattadar and Enjoyer.</i> Ranko Bariko	306 1	305 2	496	307 2	0'05
			Government dry, S. no. 307 2	<i>Pattadar and Enjoyer.</i> Gopi Parida	307 1	306 2	496	308 2	0'10
			Government dry, S. no. 308 2	<i>Pattadar and Enjoyer.</i> Khaga Dolai	308 1	307 2	496	309 2	0'06

District.	Taluk.	Village.	Description of land, wet or dry, inam or pottamloka, with survey or palmash number.	Name of owner or occupier.	Boundaries of the land required to be taken up.				Extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Ganjam ...	Chatrapur	No. 14 Kali-daspur.	Government dry, S. no. 309 2	<i>Pattadars and Enjoyers.</i> 1. Kartiko Podhano ... 2. Summa Rando. 3. Khaga Dolal. 4. Patto Podhanuni. 5. Kandho Podhano. 6. Solia Padhano. 7. Subudai Podhano. 8. Bahadur Podhano.	309 1	308 2	406	310 2	0'05
				<i>Pattadars and Enjoyers.</i> 1. Kartiko Padhano and 7 others same as against S. no. 309 above. 2	310 1	309 2	496	311 2	0'03
				<i>Pattadar and Enjoyer.</i> Narasingo Rauto ...	311 1	310 2	496	312 2	0'03
				<i>Pattadar and Enjoyer.</i> Khaga Dolal ...	312 1	311 2	496	312 2	0'04
				<i>Pattadars and Enjoyers.</i> Kartiko Nahako and 14 others same as against S. no. 309 above. 2	313 1	312 2	496	445 1-9	0'09
				<i>Pattadars and Enjoyers.</i> 1. Boishmo Swai. 2. Bauri Sabu.	445 1-A	313 2	496	445 2-B	0'20
				<i>Pattadars and Enjoyers.</i> Kartiko Podhano and 7 others same as against S. no. 309 above. 2	445 2-A	445 1-B	496 and 455	445 3-B	0'15
				<i>Pattadars and Enjoyers.</i> Kalia Goudo and 8 others as per S. no. 301 2-B	445 3-A	445 2-B	496	445 4-B	0'05
				<i>Pattadars and Enjoyers.</i> Summa Goudo and 2 others as per S. no. 301-1-B. 4-B	445 4-A	445 3-B	495	445 5-B	0'05
				<i>Pattadars and Enjoyers.</i> Kartiko Nahako and 14 others as per S. no. 206 2	445 5-A	445 4-B	495	445 S	0'19

District.	Taluk.	Village.	Description of land, wet or dry, kham or pottamloke, with survey or paimash number.	Name of owner or occupier.	Boundaries of the land required to be taken up.				Extent to be taken up
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Ganjam ...	Chatrapur	No. 14 Kalligaspur.	Farbar inam dry, S. no. 446 2	<i>Pattadars and Enjoyers.</i> 1. Fanda Dakua. 2. Dandiya Dakua. 3. Dambaru Dakua. 4. Magata Dakua. <i>Pattadars and Enjoyers.</i> Sri Gupteswaro Swamiji worshippers— 1. Subudhi Roulo. 2. Lokbano Roulo. 3. Magato Roulo. <i>Pattadars and Enjoyers.</i> 1. Rusi Dolai. 2. Khago Dolai. 3. Boisimo Swaye. 4. Sridharo Dolai. 5. Mohano Dolai. 6. Dukta Parica. 7. Kunthigo Nahako. 8. Gonga Nahako. 9. Taru Nahako. 10. Notta Nahako. 11. Choudhari Nahako. 12. Nabina Nahako. 13. Onam Nahako. 14. Melana Nahako. <i>Pattadars and Enjoyers.</i> 1. Patto Pradhanuni. 2. Soito Podhano. 3. Khalli Podhano. <i>Pattadars and Enjoyers.</i> 1. Kesabo Ronto. 2. Khaga Dolai. 3. Thumma Ronto. 4. Taru Nahako. 5. Chaitono Bariko. 6. Adikando Ronto. 7. Sonysi Bariko. 8. Gopi Parica. 9. Rushi Dolai. 10. Soito Podhano. 11. Loisimo Swayi. 12. Mangala Bhoullo. 13. Bhika Podhano.	446 1	445 2-O	454 2	447 2	0'13
			Devadaya inam dry, S. no. 447 2		447 1	446 2	494 1 and 2	450 2	0'23
			Government dry, S. no. 451 2		450 1	447 2	453 1 and 2	451 2-D	0'31
			Government dry, S. no. 451 1-A		427-B 1 and 2	451 1-B	451 2-B	491	0'23
			Government dry, S. no. 451 2-B		451 1 A-1-B	451 2 A-2-C and 428.	491	491	2'98

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke, with survey or palmash number.	Name of owner or occupier.	Boundaries of the land required to be taken up.				Extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Asanjam ...	Chatrapur	No. 14 Kallidaspur.	Government dry, S. no. 451 2-B	<i>Pattadars and Enjoyers.</i> 14. Patta Padhanuni. 15. Kolia Goudo. 16. Sullia Goudo. 17. Eridharo Dolai. 18. Mohano Dolai. 19. Ispa Ramakrishna. 20. Orjuno Bhoul. 21. Sollia Bariko. 22. Bhimo Bariko. 23. Arjuno Bariko. 24. Kanthika Padhano. 25. Biro Nahako. 26. Gonja Nahako. 27. Mohano Nahako.					Across.
				<i>Pattadars and Enjoyers.</i> 1. Kesabo Rauto and 26 others same as above.	451 2-C	450 2	455 B-1	455 B-3	
				<i>Pattadar and Enjoyer.</i> Biswanath Das	424	427 E-2	451 1-A	480	
				<i>Pattadars and Enjoyers.</i> 1. Patta Padhanuni ... 2. Solto Padhano.	447 2	494 2	494 3	493 2	
				<i>Pattadars and Enjoyers.</i> 1. Kesavo Rauto ... 2. Gopi Parida	447 2 and 446 2	445 2	494 3	454 1	
				<i>Pattadars and Enjoyers.</i> 1. Narasingo Padhano ... 2. Saradhi Padhano. 3. Muchiya Padhano.	450 2	493 2	493 3	493	
				<i>Pattadars and Enjoyers.</i> 1. Kesabo Rauto ... 2. Konai Nahako. 3. Sanyasi Nahako.	450 2	494 1	493 3	493 1	
				<i>Pattadar and Enjoyer.</i> Khoga Dolai	452 B	455 B-2	455 B-2	452	

District.	Taluk.	Village.	Description of land, wet or dry, inam or potamboke, with survey or paimash number.	Name of owner or occupier.	Boundaries of the land required to be taken up.				Extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Ganjam...	Chatrapur	No 14 Kalidaspur.	Government dry, S. no. 455 B-2	<i>Pattadar and Enjoyer.</i> Khoga Dolai ...	451 2-B	455 B-3	492	455 B-1	0'06
			Government dry, S. no. 455 B-3	<i>Pattadar and Enjoyer.</i> Bishnabo Swayi ...	451 2-B	455 B-4	492	455 B-2	0'54
			Government dry, S. no. 455 B-4	<i>Pattadar and Enjoyer.</i> Khoga Dolai ...	451 2-C	450	492	455 B-3	0'05
			Government dry, S. no. 452 B	<i>Pattadars and Enjoyers.</i> 1. Gandu Nahako ... 2. Raghu Nabako.	491	451 2-A	454 B	491	0'41
			Government dry, S. no. 483 2	<i>Pattadars and Enjoyers.</i> Bauri Parida and 4 others same as S.O. 267 2	293 and 294	483 1	483 1	483 1	0'59 10'26

The 23rd February 1938.

No. 1207—La-21-R.—DECLARATION.—Under section 6 of the Land Acquisition Act, the Governor hereby declares that the land specified below and measuring 29.29 acres, be the same, a little more or less, is needed for a public purpose, to wit, for the extension of Koraput village and under sections 3 and 7 of the same Act, the Deputy Tahsildar, Koraput, is appointed to perform the functions of a Collector under the Act and directed to take order for the acquisition of the said land. Under sub-section (1) of section 17 of the Act, the Governor further directs that the possession of the said land may be taken on the expiry of 15 days from the date of the publication of the notice mentioned in section 9(1) of the Act. A plan of the land is kept in the office of the Deputy Tahsildar, Koraput, and may be inspected at any time during office hours.

SCHEDULE.

District.	Taluk.	Village.	Description of land, wet or dry, inam or potamboke, with survey or paimash number.	Name of owner or occupier.	Boundaries of the land required to be taken up.				Extent to be taken up.
					North.	East.	South.	West.	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
Koraput...	Koraput...	Koraput...	Unsurveyed zamindari dry. F. no. 1.	<i>Owner.</i> Maharaja of Jeypore. <i>Occupier.</i> Maudia Manjhi.	Land belonging to Kodri Majhi F. no. 4.	Land belonging to Kodri Majhi F. no. 2	Koraput-Kakkirigumma road and vacant site of Ex-Department.	Government land and of Keshakum-bha.	Acres. 11'75

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke, with survey or palmash number.	Name of owner or occupier.	Boundaries of the land required to be taken up.				Extent to be taken up.
					North.	East.	South.	West.	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
Koraput...	Koraput...	Koraput...	F. no 2 ...	Owner. Maharajah of Jeypore. Occupier. Kodevi Majhi.	M a n d i a Majhi's dry land F. no. 3.	K o d e v i Majhi's dry land.	K o r a p u t - K a k k i r i - g u m m a road.	M a n d i a Majhi's dry land No. 1.	Acres 876
			F. no. 3 ...	Owner. Maharajah of Jeypore. Occupier. Mandala Manjhi.	M a n d i a Majhi's dry land.	M a n d i a Majhi's dry field.	F. 2 Kodevi Majhi's dry land.	F. 4 Mandia Majhi's dry land.	531
			F. no. 4 ...	Owner. Maharajah of Jeypore. Occupier. Kodevi Manjhi.	M a n d i a Majhi's dry land.	M a n d i a Majhi's dry land F. no. 3.	M a n d i a Majhi's dry land F. no. 1.	C h o i t o n o Poroja's dry land.	282
			F. no. 5 ...	Owner. Maharajah of Jeypore. Occupier. Chaitono Poroja of Rella Kumbha.	K o d e v i Majhi's dry land F. no. 4.	M a n d i a Majhi's dry land F. no. 1.	Government land and M a n d i a Majhi's dry land.	C h o i t o n o Poroja's dry land.	665
								Total ...	2929

By order of the Governor,

E. R. WOOD,

Addl. Secretary to Government.

**HEALTH AND LOCAL SELF-GOVT.
DEPARTMENT.****NOTIFICATION.****COMMUNIQUE.***The 24th March 1938.*

The Government of Orissa are desirous of encouraging the manufacture of gur and molasses from the juice of date and palmyra trees. It is believed that some people are hesitating to do this under the impression that a licence from the Excise Commissioner is required for the purpose. It is hereby announced for general information that a licence is necessary only if a particular area has been notified under section 14 of the

Bihar and Orissa Excise Act, and that in the districts of Puri, Cuttack, Balasore, and Sambalpur, no orders of Government have been issued forbidding the tapping of date and palmyra trees for this purpose, that no licence is required, and that any person is free to draw the juice from the trees in his own possession for the purpose of manufacturing gur or molasses. He may also draw the juice from trees in his own possession for use in his own house, though not for sale, provided that the juice is not allowed to ferment and that he does not keep more than four seers with him at one time.

M. K. VELLODI,

Secretary to Government.

OFFICE OF THE REVENUE COMMISSIONER.

NOTIFICATION.

The 28th March 1938.

No. 1614-R.—The price list of staple food crops in local areas of the following coastal districts of the province of Orissa prepared under section 46 of the Orissa Tenancy Act, 1913 (Bihar and Orissa Act II of 1913), for the period from 1st October to 31st December 1937, are published for general information in accordance with the provisions of that section.

District	Local area.	Markets at which prices were taken.	Staple food crop or crops.	Market days for the preparation of price lists.	Quantities per raprae in aera of 80 totals Company's weight.						Average price for the quarter ending 31st December 1937.	
					October.		November.		December.			
1	2	3	4	5	6		7		8		9	
					Sr.	Ch.	Sr.	Ch.	Sr.	Ch.	Sr.	Ch.
Cuttack	Sadr subdivision	Cuttack town ...	Rice ...	First Sunday of each month.	13	12	15	12	15	12	15	1
		Charal Bazar ...	Do. ...	First market day of each month.	15	32	17	1	17	1	16	10
	Jaipur subdivision	Jaipur town ...	Do. ...	First Sunday of each month.	14	7	15	13	17	1	15	12
	Kendrapara sub-division.	Kendrapara town	Do. ...	Ditto ...	14	7	14	7	15	32	14	14
Balasore	Sadr subdivision	Balasore ...	Do. ...	First Saturday of every month.	15	0	16	0	16	0	15	11
	Bhadrak sub-division.	Bhadrak ...	Do. ...	First Wednesday of every month.	20	0	19	0	20	0	19	11
		Chandbail ...	Do. ...	First Thursday of every month.	21	0	21	0	2	0	21	0
Puri	Sadr subdivision	Puri ...	Do. ...	The 5th of every month.	13	7	13	4	14	2	13	10
		Jenainalpur ...	Do. ...	First hat day of the month.	12	2	14	0	14	3	13	12
	Khurda sub-division.	Khurda ...	Do. ...	The 5th of every month.	15	1	15	12	18	11	16	8

J. R. DAIN,
Revenue Commissioner.

The 22nd March 1938.

It is hereby notified in accordance with instructions 7 of the Board's instructions under rules 7 to 12 of the Government of India Mine Rules published with their resolution in the Department of Commerce and Industry no. 7552—758-121, dated the 15th September 1913, as subsequently amended that the certificate of approval granted to Babu Shivjee Nathubhai Atha of Jharsoga as an applicant for a prospecting

licence for manganese, iron ore and mica, by the Government of Orissa, as per their notification no. 3154—IIW-13/32-R., dated the 23rd August 1937, has been renewed for one year with effect from the 1st of January 1938, for all the districts in the Province of Orissa except the district of Cuttack.

K. C. CHANDRA,
Deputy Commissioner, Sambalpur.